IN THE SUPREME COURT OF INDIA CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (CIVIL) No.932 of 2020

MOUMITA	KAR	Petitioner
MOUMITA	KAR	Petitione

VERSUS

PALLAB GAUTAM Respondent

<u>O R D E R</u>

Learned counsel for the petitioner prays for and is granted permission to withdraw the Transfer Petition.

The Transfer Petition is, accordingly, dismissed as withdrawn.

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(VIKRAM						N	A	T	Н)								

New Delhi September 20, 2021